

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1474 OF 2010

KARAN SINGH

Appellant (s)

VERSUS

STATE OF HARYANA &amp; ANR.

Respondent(s)

(With office report)

Date: 21/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
(VACATION BENCH)

For Appellant(s) Mr.Neeraj Jain, Sr.Adv.  
Mr.Rishi Malhotra, Adv.  
Mr.Devashish Bharuka, A.O.R.(Not Present)

For Respondent(s) Mr.Manjit Singh, AAG  
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr.Neeraj Jain, learned senior counsel appearing on behalf of the appellant commenced his arguments at 3.50 P.M. and was on his legs when the Court rose for the day. The matter remained part-heard.

List the case on 22.05.2013 as part-heard.

(Satish K.Yadav)  
Court Master

(M.S.Negi)  
Court Master